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Gujarat Electricity Regulatory Commission Member Resignation (Notice Period) Rules, 2003

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Gujarat Electricity Regulatory Commission Member Resignation (Notice Period) Rules, 2003

In exercise of the powers conferred by clause (c) of sub-sec. (2) of Sec. 64 read with sub-sec. (3) of Sec. 10 of the Gujarat Electricity Industry (Reorganization and Regu- lation) Act, 2003 (Guj. 24 of 2003), the Government of Gujarat hereby makes the following rules, namely

1. Short title and commencement :-

- (1) These rules may be called the Gujarat Electricity Regulatory Commission Member Resignation (Notice Period) Rules, 2003.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Notice period for resignation :-

A member of the Gujarat Electricity Regulatory Commission who intends to resign from his office shall give in writing to the State Government a notice of not less than one month.